

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 420
IB/204/ND/2021

IN THE MATTER OF:

| | | |
|---------------------|-----|------------|
| Union Bank Of India | ... | Applicant |
| Versus | | |
| M/s. Supertech Ltd. | ... | Respondent |

Order under Section 7 of IBC, 2016.

Order delivered on 14.09.2023

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kumar Mihir, Adv.
For the Respondent : Mr. Tejaswi Bhanu, Adv.
In I.A. 3421/2023 - For the Applicant - Mr. Angad Varma, Adv. Mr. Toyesh
Tewari, Adv. Mr. Nikhil Mehndiratta, Adv.
For GNIDA in IA/4865/ND/2023 Adv. Manish Srivastava,

ORDER

Due to paucity of time, the matter is adjourned to **13.10.2023**.

Sd/-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)